



**HIGH COURT OF SIKKIM
G A N G T O K**

No.: 367/Confdl./HCS

Dated.:12/11/2024

O-F-F-I-C-E O-R-D-E-R

The High Court of Sikkim is hereby pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service w.e.f. 1st December, 2024:-

SL. NO	NAME OF THE JUDICIAL OFFICER AND PRESENT POSTING	TRANSFERRED AS
1.	Mr. Jagat Bahadur Rai, Member Secretary, Sikkim State Legal Services Authority, Gangtok	District & Sessions Judge, Namchi
2.	Mr. Jiwan Kumar Kharka, District & Sessions Judge, Special Division-II, Gangtok & Judge, Fast Track Court (East & North) at Gangtok.	District & Sessions Judge, Gyalshing and Additional Charge as District & Sessions Judge, Soreng and Fast Track Court, (South & West) Gyalshing.
3.	Mrs. Samita Sharma, District & Sessions Judge, Namchi	Member Secretary, Sikkim State Legal Services Authority, Gangtok
4.	Mrs. Bebika Chettri, District & Sessions Judge, Soreng	District & Sessions Judge, Special Division-II at Gangtok and Judge, Fast Track Court (East & North) at Gangtok.

The above Judicial Officers shall pronounce Judgments/ Orders in all matters in which final arguments have been heard by them, before joining their respective places of posting.

By Order,

sd/-

(Sonam Palden Bhutia)

**REGISTRAR
(JUDICIAL SERVICE)**


Memo No. V(58) Confdl./HCS/ 9819-39

Dated.: 12-11-24

Copy to:

1. Mr. Jagat Bahadur Rai, Member Secretary, Sikkim State Legal Services Authority, Gangtok;
2. Mr. Jiwan Kumar Kharka, District & Sessions Judge, Special Division-II, Gangtok & Judge, Fast Track Court (East & North) at Gangtok;
3. Mrs. Samita Sharma, District & Sessions Judge, Namchi;
4. Mrs. Bebika Chettri, District & Sessions Judge, Soreng;

5. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
6. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
7. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
8. P.A to Registrar General, High Court of Sikkim, Gangtok;
9. Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble the Chief Justice, High Court of Sikkim;
10. All District & Sessions Judges;
11. Advocate General, Government of Sikkim, Gangtok;
12. Additional Advocate General, Government of Sikkim, Gangtok;
13. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
14. Director, Sikkim Judicial Academy, Sokeythang;
15. All Chief Judicial Magistrate-cum-Civil Judges(SD);
16. All Civil Judge-cum-Judicial Magistrates;
17. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
18. President, Sikkim High Court Bar Association, Gangtok;
19. President, Namchi Bar Association, Namchi;
20. Additional Secretary, Home Department, Government of Sikkim for publication in the Government Gazette;
21. Computer Cell, High Court of Sikkim;
22. Notice Board;
23. Guard file; and
24. File.


(Sonam Denka Wangdi)
REGISTRAR